

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 104
IB-278/ND/2020

IN THE MATTER OF:

M/s. Mantage Enterprises Pvt. Ltd.

...PETITIONER

Vs.

M/s. Vita Sana Foods Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 20.01.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

For the Petitioner/Op.-Creditor/F.C. :

For the Respondent/ Corporate-debtor :

ORDER

No one is present at the time of hearing of the matter. Therefore, in the interest of justice, matter is adjourned to 05.02.2020.



**(P.S.N. Prasad)
Member (J)**